

OFFICE OF THE DISTRICT & SESSIONS JUDGE(WEST) : THC : DELHI

ORDER

In partial modification to this office earlier Order No.546/13785-13810/Bail Power/Gaz./DJ West/2020 dated 31.08.2020 and in exercise of powers vested in the undersigned, the following Additional Sessions Judges are hereby authorized under Section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the West Police District of Delhi as mentioned against their names, **with effect immediate effect** :-

Sl. No.	Date	Name of the Officer	Room No.	PS indicated at Point
01	01/09/2020, 05/09/2020,	Ms. Vrinda Kumari, ASJ-07 (POCSO)	216	Jurisdiction A
02	01/09/2020, 04/09/2020	Ms. Sugandha Aggarwal, ASJ-01 (POCSO)	122	Jurisdiction B
03	10/09/2020, 16/09/2020, 21/09/2020, 25/09/2020, 30/09/2020	Shri Pooran Chand, ASJ-02	154	Jurisdiction A
04	10/09/2020, 15/09/2020, 18/09/2020, 21/09/2020, 23/09/2020, 25/09/2020, 29/09/2020	Shri Sunil Beniwal, Spl. Judge, NDPS Act	132	Jurisdiction B
04	02/09/2020, 07/09/2020, 11/09/2020, 17/09/2020 , 22/09/2020, 26/09/2020	Shri Lal Singh, ASJ-05	17	Jurisdiction A
05	02/09/2020, 05/09/2020, 07/09/2020, 09/09/2020, 11/09/2020, 14/09/2020, 17/09/2020, 22/09/2020, 24/09/2020, 26/09/2020	Shri Samar Vishal, ASJ-08	33	Jurisdiction B
06	03/09/2020, 08/09/2020, 14/09/2020, 18/09/2020, 23/09/2020, 28/09/2020	Shri Vishal Singh, ASJ-03	13	Jurisdiction A
07	03/09/2020, 08/09/2020, 16/09/2020, 19/09/2020, 28/09/2020, 30/09/2020	Shri Ankur Jain, ASJ (SFTC) 01	221	Jurisdiction B
08	04/09/2020, 09/09/2020, 15/09/2020, 19/09/2020, 24/09/2020, 29/09/2020	Shri Manish Gupta, ASJ-04	229	Jurisdiction A

Note : The aforesaid POCSO Courts are assigned Bail applications in fresh matters since 03 of the Ld. ASJs of West District are under Mediation Training Programme from 31.08.2020 to 08.09.2020.

Sl. No.	Name of the Police Station & Investigating Agencies	Court Complex & District
Jurisdiction A	Paschim Vihar West (earlier known as Mianwali Nagar), Paschim Vihar East (earlier known as Paschim Vihar), Crime Branch, Rajouri Garden, Tilak Nagar, Pending bail applications of Vikas Puri, Khyala, Moti Nagar, Punjabi Bagh, EOW, Patel Nagar, Ranjit Nagar, Pending bail applications of Janakpuri, Mayapuri.	West District
Jurisdiction B	Anand Parbat, Janak Puri Metro, Nihal Vihar, CAW Cell of West Police District, Raja Garden Metro Railway Police Station, Pending bail applications of Uttam Nagar, Hari Nagar, Ranhola, Mundka, Nangloi, Kirti Nagar.	West District

Clarification :-

The designated Courts shall consider all bail matters concerning the jurisdiction vested with them as above, including hearing on all applications wherein any interim bail has been in operation, application for cancellation of bail and/or any other matter connected thereto.


(DHARMESH SHARMA)

DISTRICT & SESSIONS JUDGE (WEST)

No. 581/14677-14702 /Bail Power/Gaz./DJ West/2020

Dated, Delhi the 14/09/2020

Copy forwarded to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. Branch Incharge, Administration Branch, Filing Section (West), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Government of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari Courts, Delhi.
7. The Reader to the District & Sessions Judge (West), Tis Hazari Courts, Delhi.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
11. For uploading on LAYERS.
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DISTRICT & SESSIONS JUDGE (WEST)

